

State for Parliamentary Affairs to convey it to those people who have their roster duty to be in the House. The deliberations of this House are as important as of any House in the World. So, they should be here. They should feel happy if Members They should feel happy if Members would like to add that this in no way reflects on the presence of the junior Ministers, Ministers of State, because they all are in their own right very competent. Now, that is over.

SHRI MENTAY PADMANABHAM:
On the other hand we have great respect for them.

SHRI MOHAMMED AFZAL alias MEEM AFZAL (Uttar Pradesh):
(Interruptions)**

THE DEPUTY CHAIRMAN: I am not allowing anything. I have got motions for election. It is not going on record. Let me finish my business first. Please sit down. That is not the way you just get up. Your matter is not part of Mr. Abrar Ahmed's business or of the Business Advisory Committee. Do not connect them. You should know you have been a Members of this House for long enough. You should know that any statement never comes as a part of the Business. It comes in a form other than that. I do not have to announce it from here, but now since it is on record, you would be knowing it. Later on you can enquire.

MOTION FOR ELECTION TO THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

**THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPTT. OF EDUCATION
AND DEPARTMENT
OF CULTURE (KUMARI SELJA):**
I move the following Motion:—

"That in pursuance of the provisions contained in clause (j) of sub-section (4) of section 3, read

**Not recorded.

with sub-section (1) of section 4 of the All India Council for Technical Education Act, 1987 (52 of 1987), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the member of the House, to be a member of the All India Council for Technical Education.'

The question was put and the motion was adopted.

Motion for Election to the Council of the Indian Institute of Science, Bangalore

**THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) KUMARI SELJA:** I move the following Motion:—

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulation 3.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House, to be a member of the Council of the Indian Institute of Science Bangalore for the quadrennium 1994-97."

The Question was put and the motion was adopted.

Re. demand to condemn the act of a political party for showing disrespect to the Father of Nation Mahatma Gandhi.

श्री एस०एस० अहलुवालिया (बिहार):
महोदया, मैं आपके माध्यम से सदन में
एक प्रश्न मुझ उठाना चाहता हूँ।

राष्ट्रपिता महात्मा गांधी का अपमान दिन-प्रति-दिन एक पटिक्चुलर पालिटिकल पार्टी के फोरम से हो रहा था। दुर्भाग्य की बात है कि उस बी०जे०पी० ने जब दिल्ली में सरकार बनायी—अगर वह यह बात पोलिटिकल फोरम या पोलिटिकल प्लेटफार्म से कहते तो एक बार कोई भी आदमी कुछ सोचकर इस बात को छोड़ देता। पर यहां के स्पीकर ने प्रेस कान्फ्रेंस में कहा कि हम महात्मा गांधी को राष्ट्रपिता नहीं मानते हैं और ना ही उन्हें राष्ट्रपिता बुलायेंगे, हम उन्हें फादर आफ दि नेशन नहीं मानते हैं। यह दुर्भाग्य की बात है कि इतने वर्षों के बाद भी आज भारतवर्ष में, महात्मा गांधी जैसा सपूत, जिसने इस देश को आजादी दिलाने में इतनी बड़ी अहम भूमिका निभायी, आज उनके ऊपर एक प्रश्नचिह्न लगाया जा रहा है। उनकी तुलना किन लोगों से की जा रही है? उन लोगों के साथ जिन्होंने नाथुराम गोडसे को प्रेरणा दी थी, महात्मा गांधी की हत्या करने के लिए। महोदया, इससे पहले गोपाल गोडसे ने शिवाजी पार्क के एक मीटिंग बुलाकर वहां इसकी घोषणा की थी और हमने महाराष्ट्र सरकार से मांग की थी, उस बात कि उस पर कानूनी कार्यवाही की जाय, उस पर क्रिमिनल केस चलाया जाये। हम चाहते हैं कि हमारे देश के स्वतंत्रता संग्राम से जुड़े हुए लोग, जो हमारे लिए पूजनीय हैं, महात्मा गांधी हमारे लिए पूजनीय हैं और दिल्ली में जहां पर उनकी हत्या हुई थी, आज उसी शहर में जब उनको राज का अधिकार मिला, वहां की सत्ता इनके पास आयी तो ये अगर ऐसा कहते हैं तो उससे बड़ी दुर्भाग्य पूर्ण बात और क्या हो सकती है? मैं आपके माध्यम से सदन से मांग करता हूं कि इसकी भर्त्सना होनी चाहिए और उसको कंडेम किया जाना चाहिए और अगर जरूरत पड़े तो इस इश्यू पर स्पीकर का ओहदा पाक और पवित्र ओहदा होता है, यह पवित्र स्थान है। यह सदन उनको *

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महोदया, मैं इसकी गंभीर तौर पर और पुरजोर तौर पर भर्त्सना करता हूं

*Expunged as ordered by the Chair.

और मांग करता हूं कि पूरे मुल्क को इसकी भर्त्सना करनी चाहिए। बी०जे०पी० ने अपना गिरवी रंग अभी से दिखाना शुरू कर दिया है।

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam Deputy Chairman, I deem it my duty to associate myself with the views expressed by **Shri S. S. Ahluwaliaji**. Madam, I do not want to refer to any particular individual. We have known it for sometime that BJP as a party does not look upon Mahatma Gandhi as the Father of the Nation. It is not the statement of a particular person which concerns us. I should recall that Mr. Kalyan Singh as the Chief Minister of Uttar Pradesh made this statement repeatedly in the face of protests from various sides of the society.

Madam, this title "the Father of the Nation" was conferred upon Mahatma Gandhi not by his implicit followers but by none other than Netaji Subhash Chandra Bose who had the highest respect for him, though he differed with him.

I do not know how BJP, whose ancestors never participated in the freedom struggle, could call Mahatma Gandhi names now. I think BJP if it considers itself as a part of the democratic life of the country, must revise its opinion on this question.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, I am on a point of information.

THE DEPUTY CHAIRMAN: What is your point of information?

SHRI VITHALRAO MADHAVRAO JADHAV: Madam, my point of information is that the brother of Mr. Nathu Ram Godse, Mr. Gopal Godse, has written one book in Marathi—"GANDHI HATYA AUR MEIN"—in which he has defended the killing of Mahatma Gandhi (Interruption)

SHRI H. HANUMANTHAPPA (Karnataka) This book should be banned.

SHRI VITHALRAO MADHAVRAO JADHAV: The Government of Maharashtra has already banned that book. Since those people have come to power in Delhi, we cannot expect much from them. Basically, they are the enemies of Mahatma Gandhi and hereinafter, in future, they will see to it that the names of Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi are listed in the history as black sheep. That is their strategy. Madam, I request that the *(Interruption)*...

श्री दिग्विजय सिंह : (बिहार) : कहां महात्मा गांधी और कहां राजीव गांधी (व्यवधान) जिस सवाल पर सारा सदन एक है, वह है महात्मा गांधी... (व्यवधान) इसमें राजीव गांधी कहां से आ गए। कोई सीमा होनी चाहिये (व्यवधान) देखिए, हर चीज में (व्यवधान) ऐसे ही लोग मजाक उड़ाना शुरू कर देते हैं (व्यवधान) कहां महात्मा गांधी की बात और कहां राजीव गांधी की बात (व्यवधान)।

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam Deputy Chairman, when the world is beginning to accept Mahatama Gandhi, and country after country is venerating him it is a matter of great shame for our country that in the country of his birth, the nation that he formed, in that there should be people who should speak like this. If this was an isolated matter, we could have afforded to ignore it, but what Mr. Ahluwalia brought forth is not an isolated matter. In this House, in February, I brought to your notice that Mr. Ashok Shingal of the Vishwa Hindu Parishad in a speech in Madras had said that Mahatma Gandhi was a * of the British and, in fact, *

* This was brought by me in this House. It is a part of the record. Now such things are happening and it is with a deliberate purpose. The purpose of denigrating Mahatma Gandhi is, in fact, not only to denigrate the nation but also to create an environment for violence. And it is done by people who have not had anything to do with any struggle in

this country. They were police informers in 1942; for that also, documents are available. In 1975, during the emergency they wrote apology letters to the Government and came out of the jail. Those people today are denigrating Mahatma Gandhi. It is a matter which the Government should take very seriously and through the Doordarshan and other media expose this so that the people get fully educated on this.

श्रीमती बीणा वर्मा (मध्य प्रदेश) : महोदया, अपने जैसा खुद बेयर से कहा कि कुछ दिन पूर्व यह सर्वसम्मति से हुई थी, सबकी सहमति हुई थी कि दूरदर्शन समाचारों से पहले जबकि डा० भीमराव अम्बेडकर और महर्षि अरविन्द के स्टेचू दिखाये जाते हैं, महात्मा गांधी के स्टेचू को भी प्रोजेक्ट किया जायेगा। लेकिन दूरदर्शन समाचारों में या संसद समाचारों में यह अभी तक नहीं लिया गया है। इस पर भी आपको एक क्लिप देनी चाहिए कि संसद में सर्वसम्मति से यह सहमति हुई थी। आज जबकि हम महात्मा गांधी जी के निरादर के प्रति चिंता व्यक्त कर रहे हैं तो यह सर्वसम्मति से आपको आदेश देना चाहिए कि फोरन इसको दिखाना शुरू किया जाए। धन्यवाद।

श्रीमती उमिला चिमनभाई पटेल (गुजरात) : मैडम, एक और बात कहनी है, एक मिनट के लिए। बी०जे०पी०, शिव सेना, आर०एस०एस०, विश्व हिंदू परिषद की ओर से रेगुलर कैम्पेनिंग चल रही है। दंग जनरेशन के माइंड्स में उनके ट्रेनिंग कैम्पस में यह बात पक्की समझाई जाती है कि Gandhiji was** और जो यहां बताया गोडसे जी का लिटरेचर है वह सब लिटरेचर इलैक्शन के समय गुजरात में ही नहीं मैंने उत्तर प्रदेश में भी देखा है। घर-घर वोटर्स को बांटा गया। यह सब रोकना चाहिए, नहीं तो बहुत गलत हमारे यहां एटमोस्फियर हो रहा है। सीरियसली इसके बारे में सोचा जाए। नहीं तो यह खतरनाक एक्टिविटी उन लोगों की है। इसको किसी भी तरह से बैन करना चाहिए।

*Not recorded.

**Expunged as ordered by the Chair,

*Expunged as ordered by the Chair.
Gandhiji was**

THE DEPUTY CHAIRMAN: Now how many people are there? The whole House. ... (Interruptions) ... We have got other business also. The whole House is associated... (Interruptions) ...

SHRI DINESHBHAI TRIVEDI (Gujrat): *

THE DEPUTY CHAIRMAN: No, I am not allowing... (Interruptions) ... I am not allowing it. I am not allowing it. It won't go on record.

SHRI DINESHBHAI TRIVEDI: *

THE DEPUTY CHAIRMAN: I am not allowing it. Wait a minute. I am not allowing it. Please sit down. ... (Interruption) ... I am not allowing it. I am not allowing it. ... (Interruption) ... (Please, I am not allowing it. Sit down. ... (Interruptions) ... Sit down... (Interruption) ... I am not allowing it. Can't you hear me?... (Interruption) ... Yes, it is my prerogative. I have got certain reasons, I have got certain prerogative which I am using.

SHRI DINESHBHAI TRIVEDI: *

THE DEPUTY CHAIRMAN: I am not allowing any matter of any Assembly on the floor of this House. I will not.

SHRI DINESHBHAI TRIVEDI: Rightly so. It is rightly so.

THE DEPUTY CHAIRMAN: I am not allowing... (Interruption) ... Don't argue.

SHRI DINESHBHAI TRIVEDI: I am talking about non-violence... (Interruption) ...

THE DEPUTY CHAIRMAN: Keep quit... (Interruptions) ... now, that matter is over... (Interruption) ... I won't permit. Even on a good subject there is always a controversy. Nobody wants to discuss even things about the Father of the Nation in a peaceful atmosphere.

*Not recorded.

SHRI DINESHBHAI TRIVEDI: Ma'am, I am talking about non-violence... (Interruption) ...

THE DEPUTY CHAIRMAN: Don't argue... (Interruption) ... Please sit down ... (Interruption) ...

SHRI DINESHBHAI TRIVEDI: You are casting aspersions on me. I cannot keep quiet. I am talking about non-violence, Madam.

मैडम, मैं जमादा न बोलकर सकुल्लर से कोट कर रहा हूँ। यह "के" ब्रांच, पता नहीं किसे बना दिया है। ...

Special Branch (I) —for what T, I do not know, 'Intelligence' may be— C.I.D., Bombay, Office of the Commissioner of Police, Greater Bombay, dated 2nd December, 1993.

"Whereas I, the Commissioner of Police, Greater Bombay, am satisfied that it is necessary in the interest of public safety/tranquillity to intercept Postal articles, addressed to or emanating from the persons hereinafter mentioned. Now, there force, in exercise of the powers conferred by section 26(I) of the Indian Post Office Act, 1898 (VI of 1898), read with Government Notification in the Home Department (Political) No. S.D. 1303 dated the 6th April, 1942 I direct that all Postal articles of any description, to wit, a post card, letter, packet or any package whether registered or unregistered in the course of transmission by post received in the limits of the Greater Bombay addressed to or emanating from any name, c/o Janshakti Hall, Globe Mill Passage Road, Opposite Century Mill, Worli, Bombay 400013 shall be detained and delivered to the Deputy Commissioner of Police, Special Branch (I), CID, Bombay."

Madam, the Janshakti Hall is the CPI(M) State Committee Office, Bombay, District Committee Office, our youth organisation, student organisation, trade unions, all these offices

are located here and also the Relief Committee formed by the students and youth of Maharashtra office is here. During the December-January riots I stayed there. My local address while at Bombay is this office. Now this circular says, any name, including...

उस समय भी जब यहां बरसो मनाने की बात हो रही थी दंगे के बारे में, बंबई के दंगे के बारे में, तो मैं वहां था। वही हमारा एड्रेस है। इस सकुलर में यह कहा जा रहा है—

"This order which is in continuation of my previous C.O. No. 21/B/1993 dated 25-5-93 should remain in force for a period of six months with effect from 24-11-93."

मतलब, यह चल रहा था और यह चलता रहेगा। मैं यह कहना चाहता हूँ, मैडम, हमारा देश लोकतांत्रिक है। यहां पर पोलिटिकल पार्टीज अपने-अपने प्रोग्राम आर्गनाइज करती हैं। हमारी पार्टी पर बैन नहीं है, कई बार बैन कर चुके हैं हमारी पार्टी को। जब बंबई में फसाद हो रहा था, जब बंबई में ब्लास्ट हुआ, जब बंबई में इनसेनिटि थी, तो जनवरी के फसाद के समय वहां रहकर हमने देखा, कहीं अंगर सेनिटि थी तो वह जनशक्ति भवन में थी, फसाद के खिलाफ। अभी जब पीपुल ट्रिबुनल बना बंबई में और उस ट्रिबुनल के एक जज, जो बंबई हाईकोर्ट के थे, उन्होंने राय दी है कि सी०पी०आई०, सी०पी०एम० और लाल इंडे के अलावा दूसरी कोई पोलिटिकल पार्टी नहीं थी, जो फसाद के वक्त फसाद रोकने के बारे में कोई कुछ बात कर रही थी हिंस्र करके। जो लोग फसाद कर रहे हैं, जो लोग बाहर से हमारे यहां बम ला रहे हैं, जो लोग ब्लास्ट करवा रहे हैं, जो लोग खुले ग्राम वहां बंबई शहर में महात्मा गांधी के नाम पर गालिया दे रहे हैं, उनके बारे में कोई कदम सरकार नहीं उठा सकती और पुलिस कमीशनर कह रहे हैं। जो हमारी पार्टी डेमोक्रेटिक तरीके से स्टूडेंट्स आर्गनाइज कर सकती है, स्टूडेंट्स को आर्गनाइज

कर सकती है, उसकी ह चीज वहां इस्टेब्लिश होती है।

मैडम, वह सरकार कहेगी कि पोस्टल बम वगैरह आता है, उसकी रोकथाम करने के लिए किया है, लेकिन इन्कल्युडिंग पोस्ट-कार्ड हो या कोई भी मैटेरियल हो, जो हमारे वहां सांसद है, विधायक हैं, उनके बारे में यह होता है। यह तो पोस्ट-आफिस के बारे में है और इस सकुलर के नीचे यह है, जो सीनियर सुप्रिटेण्डेंट आफ पोस्ट आफिस, बंबई सिटी वेस्ट डिवीजन ने रिसकुलेट किया लोकल पोस्ट आफिसज को, कि इस तरह से कोई समान आए तो उसको जप्त करना पड़ेगा और डिप्टी कमीशनर के पास भेजना पड़ेगा।

मैडम, मैं सरकार से मालूम करना चाहता हूँ कि महाराष्ट्र हुकूमत को क्या यह अख्तियार है? पोस्ट आफिसज की क्या यह अख्तियार है कि 1942 में जब पोलिटिकल पार्टीज "भारत छोड़ो आंदोलन" दिल्ली में चला रही थी तो उस समय जो कानून ब्रिटिश गवर्नमेंट ने लागू किया था उसको फिर से इस्तेमाल किया जाए? क्या सरकार इसको फिर से इस्तेमाल कर रही है और वह सी०पी०आई० के खिलाफ, ट्रेड यूनियन के खिलाफ, स्टूडेंट्स यूथ आर्गनाइजेशन के खिलाफ? हमारा यह सवाल इसलिए सामने आया, जब हमने पोस्ट आफिस के छानबीन की हमने स्टूडेंट यूथ रिलीफ कमेटी बनाई, जिसने पूरे देश से they distribute it throughout Guparat. It is a huge business. They make millions of rupees on it and no tax is paid because this is all clandestine business. Why has the Government permitted it? The House may also recall that one-and-a-half years back, our ex-Member, Shri Raoof Vallullah, was killed by a liquor-gang man. But till this date, the murderers of Shri Raoof Vallullah have not been brought to book because these illicit manufacturers have a nexus with politicians and certain officials. And, sometimes, the politicians are even afraid to speak out the truth because their fear is if shri Raoof Vallullah, who was a Mem-

ber of Parliament and GPCC Secretary, could be killed and the murderers could go scot-free, what would happen to them. Therefore, I would like to know whether the Home Ministry and the other connected Ministries would convene a meeting to sort out the issue. Prohibition is a good thing. Consuming liquor is bad. But when you try to prohibit it through law, gives rise to greater evils. That is what is happening in other States also. Especially, in Gujarat, the law and other problem is worsening and riots erupt quite often because of the illicit liquor manufacturers. There is also a feeling that the politicians are interested in continuing with the prohibition policy as these illicit liquor manufacturers provide money to them and they carry on with their activities. Madam it is a very serious problem which has to be curtailed.

THE DEPUTY CHAIRMAN: Shri Giri Prasad... (Interruptions)

उपसभापति : : श्री गिरि प्रसाद ।

श्री भूपेन्द्र सिंह मान (नामनिर्देशित):
मैडम, , मुझे भी ।

उपसभापति : नहीं, नहीं, अभी आपका नाम नहीं है इसमें । श्री गिरि प्रसाद । जब आएगा तो बोलने दूंगी ।

श्री भूपेन्द्र सिंह मान : मेरा डिले हो रहा है ।

उपसभापति : सभी का डिले हो रहा है, आप ही का डिले नहीं हो रहा है । सारे हाऊस का काम डिले हो रहा है । । क्या कर सकते हैं ?

श्री भूपेन्द्र सिंह मान : : इसीलिए मैडम, मैं यह कह रहा हूँ कि पंजाब में रोज यह खबरें आ रही हैं कि.....
(व्यवधान)

उपसभापति : यह तरीका सही नहीं है; । रिकर्ड पर नहीं जाएगा ।

श्री भूपेन्द्र सिंह मान*:

उपसभापति : आप क्या मैं सबको इजाजत दूंगी जिसके नाम हैं । सारी बिजनेस डिले हो रही है । आप हाऊस में हैं, आप देख रहे हैं । यह गवर्नमेंट बिजनेस भी डिले हो रही है । उन्हें बोलने दीजिए । बठ जाइये ।

SPECIAL MENTIONS

Demand for Remunerative Prices for Silk Cocoons

SHRI N. GIRI PRASAD (Andhra Pradesh): Thank you very much, Madam. I would like to bring to the attention of the Government a serious matter arising out of the indiscriminate import of raw silk into our country. You know, Madam, that in our country mulberry-based silk yarn is being produced. Now we are just making a beginning. In our country almost six million families are employed in this agro-based industry and agriculture. Sericulture is just now developing. Of course, Karnataka occupies the first place having 60% of the total acreage. Andhra Pradesh also is coming up very fast. Recently I read in the newspapers that the Doon Valley Haridwar and Saharanpur district in Uttar Pradesh are coming up very fast in the production of raw silk. In Maharashtra and Tamil Nadu also, these plantations are grown. Now, there is a vast and unlimited scope for growing mulberry and producing silk yarn. There is also a National Sericulture Project being aided by World Bank and Swiss Development Co-operation. In this agriculture and also in this trade, people belonging to the Scheduled Castes and Scheduled Tribes, the backward classes including their women and children are

*Not recorded.